

enable additional lines to be provided. Besides this some equipment and telephone cables are being imported in view of the pressing demand.]

#### NOMINATIONS TO N.D.M.C.

- 117. SHRI D. THENGARI:  
SHRIGOLAP BAR BORA:  
SHRIMATI VIDYAWATI  
CHATURVEDI :

Will the Minister of HOME AFFAIRS/  
गृह मंत्री be pleased to state:

- (a) whether Government have recently nominated new Members to the New Delhi Municipal Committee for the year 1971-72 and 1972-73;
- (b) if so, the names of the nominated members; and
- (c) the details of the criteria adopted by Government for making such nominations to the N.D. M. C.?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS/  
गृह मंत्रालय में राज्य मंत्री (SHRI K.C. PANT):  
(a) to (c) The Lt. Governor Delhi, has appointed the following persons to be members of the New Delhi Municipal Committee for the period ending on 3rd October, 1973:

#### Officials :

1. Shri M. W. K. Yusufzai, President.
2. Chief Welfare Officer to the Government of India, Department of Personnel.
3. Director of Education. Delhi Administration.
4. Shri T. Dorairaj, Deputy Adviser, Central Public Health Engineering Organisation, Ministry of Health.
5. Director, Finance, Ministry of Home Affairs.

#### Non-officials:

1. Shrimati Nirmala Malhotra
2. Shri Santokh Singh
3. Shri Trilochan Singh

4. Smt. Ayesha Sheikh
5. Kanwar Jagdish Kumar. Advocate
6. Shri Roshan Lai Chowhan.

These nominations were made after a careful consideration of all aspects of the matter.

#### MAHARASHTRA-MYSORE BORDER DISPUTE

- \* I IS. SHRI B. S. SAVNEKAR: SHRI  
VITHAL GADGIL: SHRI V. T.  
NAGPURE: SHRI S. li. BOBDEY:  
SHRI AG. KULKARNI: SHRIMATI  
VIMAL PUNJAB DESHMUKH :

Will the Minister of HOME AFFAIRS/  
गृह मंत्री be pleased to state :

- (a) whether any negotiations has taken place between the Chief Ministers of Maharashtra and Mysore regarding the Maharashtra-Mysore border dispute since the laying on the Table of the House of the Maha-jan Commission Report on -Maharashtra Mysore border dispute; and
- (b) if not, what further steps the Central Government propose to take in the matter?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS/1?  
मंत्रालय में राज्य मंत्री (SHRI K. C. PANT):

- (a) Government are not aware of any such negotiations.
- (b) It would be possible to pursue the matter actively only after the restoration of the normal constitutional machinery in Mysore State.

#### POST OFFICES IN WEST BENGAL AND ASSAM

- \*119. SHRI SALIL KUMARI  
GANGULI: SHRI B. C.  
PATTANAYAK :

Will the Minister of COMMUNI-  
CATIONS/संचार मंत्री be pleased to state the number of Post Offices in West Bengal, Assam and Orissa having teleprinter service.